

National Company Law Tribunal

Allahabad Bench

CP NO. 17/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE COMPANY: Kirby Building Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP NO. 17/ALD/2018

Sh. Rahul Agarwal along with Sh. Shubham Agarwal, Advocates for the petitioner is present.

Learned counsels appearing on behalf of petitioner sought adjournment. Prayer is allowed. List the matter on 9th October, 2018 for further order.

Dated: 10.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)